GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†2490 ANSWERED ON 04.08.2025

COMPREHENSIVE MASTER PLAN FOR DEVELOPMENT OF EMINENT SITES IN RAJASTHAN

†2490. SMT. MANJU SHARMA: SHRI AMRA RAM:

Will the Minister of TOURISM be pleased to state:

- (a) whether with the special budgetary allocation made by the Government a comprehensive Master Plan is being formulated for the development of eminent sites and monuments in Rajasthan so that they remain as model sites;
- (b) if so, the details thereof including the major items of work to be executed at these sites;
- (c) whether the Government proposes to identified other such places also for development in future and if so, the details thereof;
- (d) the contribution proposed to be given by the Union Government in developing Rajasthan from the tourism point of view; and
- (e) the manner in which the Government proposes to develop the religious historical places and desert areas in Rajasthan?

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): Development and promotion of tourist destinations and tourism products is primarily undertaken by the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism under its central sector scheme of Swadesh Darshan provides financial assistance to the State Governments for development of tourism infrastructure. This scheme has now been revamped as Swadesh Darshan 2.0. Guidelines of the Swadesh Darshan 2.0 scheme envisage development of destination master plan based on benchmarking and detailed gap assessment. The details of the projects sanctioned under SD2.0 scheme in the State of Rajasthan is at Annexure-I.

In addition to the above, financial assistance to the State Governments/UT Administrations/Central Agencies under the central sector schemes of Challenge Based Destination Development (CBDD), Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD), Assistance to Central Agencies (ACA) and Special Assistance to States for Capital Investment (SASCI) is also provided for development of tourism amenities and experiences. The details of the projects sanctioned under PRASHAD, ACA and SASCI schemes including religious, historical and desert areas in the State of Rajasthan is at Annexure-II.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.†2490 ANSWERED ON 04.08.2025 REGARDING COMPREHENSIVE MASTER PLAN FOR DEVELOPMENT OF EMINENT SITES IN RAJASTHAN RAISED BY SMT. MANJU SHARMA AND SHRI AMRA RAM

List of projects sanctioned in the State of Rajasthan under Swadesh Darshan 2.0 scheme:-

S. No.	Name of the project	Year of sanction	Sanction amount (₹ in Crore)	Major components
1	Spiritual Experience, Keshavraipatan, Bundi	2023-24	21.65	Parking & Entry Plaza, Interpretation Centre & Ticketing Area, Ghat Development and Aarti platforms, Bhojnalaya and Tourist Amenities, Temple restoration and Bastion wall restoration, Temple façade illumination & allied infrastructure
2	Development works at Shri Khatu Shyam Ji Temple (Sikar)	2024-25	87.87	Interpretation Centre (Digital Museum/display), Katha Pandal, OAT & Light and Sound Show, Waiting Hall, Parking, Food Court, Toilet Block etc.
3	Development Works at Shri Karni mata mandir, Bikaner	2024-25	22.57	Shops & Kiosk, Development of Mela ground, Covered Temple Pathway, Tourist facilitation center (includes interpretation center, Multipurpose hall, cafeteria, Locker room & shoe rack) (01 no.), Parking,
4	Development of	2024-25	48.73	Entrance Gate, Parking,

Malaseri Dungri,	Landscaping,
Bhilwara District	Bhojanshala, Toilet Block,
	Multipurpose Building
	(Meditation Hall / Katha
	Pandal / Conference Hall /
	Interpretation Centre),
	Internal BT Road &
	Temple Connectivity Road
	(12 m wide BT Road top
	with kerb stone along
	Pathway for internal
	campus connectivity) etc.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.†2490 ANSWERED ON 04.08.2025 REGARDING COMPREHENSIVE MASTER PLAN FOR DEVELOPMENT OF EMINENT SITES IN RAJASTHAN RAISED BY SMT. MANJU SHARMA AND SHRI AMRA RAM

Details of the projects sanctioned under PRASHAD, Assistance to Central Agencies and SASCI schemes:

S. No.	Name of the Project PRASHAD Scheme	Circuit/ Sanction Year	Sanctioned Amount (₹ in Crore)
		0045.40	20.04
1	Integrated Development of Pushkar/Ajmer	2015-16	32.64
	Assistance to Central Agend	cies	1
1	Development of Border Tourism at Shri Tanot Complex, Jaisalmer Sector	2022-23	17.68
2	Installation of Musical Fountain & Water Screen Multimedia based projection show at Nawal Sagar Lake, Bundi	2023-24	9.26
	Special Assistance to States for Capital In	vestment (S	SASCI)
1	Development at Amber-Nahargarh and Surrounding Area in Jaipur	2024-25	49.31
2	Development at Jalmahal in Jaipur	2024-25	96.61
